

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2649 of 2013

CORAM: HON'BLE MR. JUSTICE ANANDA SEN

(Through Video Conferencing)

Order No. 06: Dated: 24th June, 2020

Per Ananda Sen, J.:

Learned counsel for the respondents Dr. Gyanendra Kumar, submits that since his file is in the chamber situated within the campus of the High Court, it is not possible for him to get the brief or file because of the lockdown. He prays for some time.

Time, as prayed for, is allowed.

List this case after eight weeks.

(ANANDA SEN, J.)

MM